

**Annexure-3-List of secured financial creditors belonging to any class of creditors**

Name of the corporate debtor: Anuradha Real Estate Developers Private Limited

Date of commencement of CIRP: 11/08/2021

List of creditors as on: 23/03/2023

Sr No	Name of Creditor	Details of Claim		Details of claim						Amount of contingent claim (Rs.)	Amount of any mutual dues, that may be set-off	Amount of claim not admitted (Rs)	Amount of claim under verification (Rs)	Remarks, if any
		Date of receipt	Amount Claimed (Rs.)	Amount of Claim admitted (Rs.)	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Omkara Assets Reconstruction Private Limited	23-Mar-23	486351064	486351064	Financial Creditor	NA	NA	NA	38.81	NIL	Nil	0.00	0	Refer Note No.1 and Note No 2

Note No 1.- Pursuant to Hon'ble NCLAT Order dated 19.09.2022 vide Company Appeal No. 580 of 2022 , claim of PCHFL (erstwhile DHFL) has been admitted as the secured financial creditor and Coc has been reconstituted accordingly..

Note No 2.- Piramal Capital & Housing Finance Limited (earstwhile DHFL) being a secured financial creditor and member of the CoC of Corporate Debtor, have assigned the its debt along with all rights, title and interest in relation thereto to Omkara Asset Reconstruction Private Limited and shared registered deed on March 23, 2023